

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.362/2000

Tuesday this the 23rd day of May, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Aji Kumar N.R.
Nedumparambil House,
Thaickal PO, Cherthala,
working as Extra Departmental Delivery Agent,
Thaickal PO, Cherthala.Applicant

(By Advocate Mr. P.C. Sebastian)

vs.

1. The Sub Divisional Inspector of Post Offices, Cherthala Sub Division, Cherthala PO.
2. The Postmaster General, Central Region, Kochi.16.
3. The Union of India, represented by the Secretary, Ministry of Communications, Department of Posts, New Delhi.Respondents

(By Advocate Mr.Krishnamoorthy (rep. by Rajendrakumar)

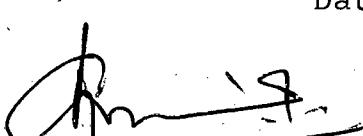
The application having been heard on 23.5.2000, the Tribunal on the same day delivered the following;

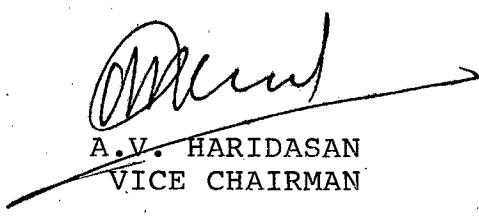
O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for admission today, learned counsel for applicant seeks permission to withdraw this application with liberty to challenge the fresh appointment made. XXXXXXXXXXXXXXXXXXXXXXXXXX Reserving that liberty the application is closed as withdrawn. No order as to costs.

Dated the 23rd day of May, 2000


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

S.